8

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 196/9/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

J J Plastalloys Pvt Ltd.

V/s.

R.R. Polynet Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Krina R. Parukh Aakarsh K. Shah

1. Fær & on behalt of

Ajun Shoth & Associates

ORDER

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Operational Creditor/ Petitioner. None present for Respondent.

Learned Lawyer appearing on behalf of petitioner prayed for some time on the ground that some documents are to be filed.

Heard prayer is allowed.

List the matter on 26.02.2018 for hearing before admission.

MANORAMA KUMARI MEMBER JUDIÇIAL

Dated this the 12th day of February, 2018.